

By E-Mail/ Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Aminur Rahman
Presiding Officer
Labour Court, Guwahati

Dated Guwahati, the _____ September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. letter No. LCG 11/2002-03/502 dated 30.08.2022

Sir,

With reference to the above, I am directed to inform you that, you are allowed to visit Surat via Delhi and Ahmadebad by availing LTC for the current block period of 2022-2025 w.e.f. 03.10.2022 to 16.10.2022 along with your wife Smti Shabnom Choudhury, son Md. Tahmeed Rahman Choudhury and daughter Miss Mehzabeen Rahman Choudhury, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,

self
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 7766-68 /A, dated- 8.9.2022

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

self
REGISTRAR (VIGILANCE)

self